

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in MAC App./62/2023/(Filing No.)
and
I.A. No. 02 of 2024 in MAC App./62/2023/(Filing No.)

MANJU MINDA AND OTHERS

APPLICANTS

VERSUS

MANOJ KUMAR GUPTA AND OTHERS

RESPONDENTS

Date: 08.10.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants None present.

For Respondents

R-1 Ms. Dikcha Thapa, Advocate.

R-2 Mr. Rahul Rathi, Advocate.

R-3 None present.

ORDER

None appears for the Applicants.

Learned Counsel for the Applicants has also failed to appear.

No grounds have been given for non-appearance of the Applicants or the Counsel.

Learned Counsel for the Respondent No.2 prays that the matter be dismissed in default.

Considered submissions.

I am of the view that costs of ₹ 10,000/- (Rupees ten thousand) only, be imposed on the Applicants, payable to the Respondents No.1 and 2, each, within a month from today, for non-appearance today.

List this matter on 12-11-2024, on which date should the Applicants or Counsel for the Applicants fails to appear, the matter shall stand dismissed.

Judge
08.10.2024